

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

B E F O R E T H E R E G I S T R A R M R . S U R A J I T D E Y

Petition(s) for Special Leave to Appeal (C) No(s). 32451/2013

STATE OF M.P.& ORS.

Petitioner(s)

V E R S U S

SHAHSIPRABHA JAIN & ORS.

Respondent(s)

(With appln. (s) for c/delay in filing process fee and office report)

Date : 07/07/2015 This petition was called on for hearing today.

For Petitioner(s) Mr. Rohit K. Singh, Adv.
Mr. C. D. Singh, Adv.

For Respondent(s)

U P O N h e a r i n g t h e c o u n s e l t h e C o u r t m a d e t h e f o l l o w i n g
O R D E R

Application has been filed by the learned Counsel for the petitioner explaining the delay in filing the spare copies. Hence, delay is condoned.

Issue notice forthwith.

Post the matter again on 15.09.2015.

(SURAJIT DEY)
Registrar